

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO.3303  
TO BE ANSWERED ON 16.03.2021**

**RESERVATION BENEFIT TO OBCs**

**3303. SHRIMATI RAKSHA NIKHIL KHADSE:**

Will the Minister of **SOCIAL JUSTICE AND EMPOWERMENT** be pleased to state:

(a) whether there is a rising and increasing demand from the Other Backward Classes (OBCs) for having the caste-wise census 2021 and the Government is of the opinion for having the sub-categorization of OBCs as National Commission for Backward Classes (NCBC) is in favour and the Justice Rohini Commission is exploring the same;

(b) if so, the details thereof; and

(c) the steps being taken to provide the reservation benefits to the OBCs listed in the Central list which have not claimed or exercise lesser claim as compared to the other castes in the list?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI KRISHAN PAL GURJAR)**

(a) & (b): Some references have been received in the Department for having caste-wise census 2021. The National Commission for Backward Classes (NCBC) has submitted a report on 27.02.2015 regarding sub-categorization within the OBCs. The Commission to examine sub-categorization of OBCs (CESOB) has been constituted by the Government under the Chairpersonship of Justice (retd.) Ms. G. Rohini, to examine the issue of sub-categorization of OBCs. The Commission is yet to submit its report to the Government and presently its term is upto 31<sup>st</sup> July 2021.

(c): No such proposal is under consideration at present.

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